

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2022				
Court- wise pendency of Cases as on 31.12.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	694	220	914
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	634	237	871
3	Sri Ravi Dahiya, ADJ., (Court No. 3), Agartala	0	121	121
4	Sri Debasish Kar, ADJ., (Court No. 4), Agartala	603	243	846
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	243	348	591
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	593	362	955
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	506	419	925
8	Smt. Tanusree Debnath, CJ (Sr. Div) & ASST. SJ., (Court No.1), Agartala	539	31	570
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (Court No.2), Agartala	609	29	638
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	239	911	1150
11	Smt. Aparajita Debbarma, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	95	1428	1523
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	191	576	767
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	131	794	925
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	37	567	604
15	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala (Vacant) , charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	22	577	599
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant) , charge remains with Smti.Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	45	849	894
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant) , charge remains with Smti Aparajita Singha , JM, First Class-cum-Civil Judge (Jr. Div), (Court No. 6), Agartala	40	1069	1109
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	41	831	872
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	40	906	946
Total		5302	10518	15820
Station-wise pendency of Cases as on 31.12.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4203	9737	13940
Total		4203	9737	13940
2	Family Court, Agartala	593	362	955
3	Addl. Judge, Family Court, Agartala	506	419	925
Total		1099	781	1880
Grand Total		5302	10518	15820

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2022

Court- wise pendency of Cases as on 31.12.2022

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Udaipur	178	167	345
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	207	127	334
3	Sri Subhra Nath, Judge, Family Court, Udaipur	209	305	514
4	Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur (now, Vacant), charge of the Court remains with the CJM-cum-Civil Judge (Sr. Div), Udaipur	267	44	311
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	97	319	416
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	27	267	294
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	10	199	209
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	13	366	379
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	13	428	441
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	8	628	636
Total		1029	2850	3879
Station-wise pendency of Cases as on 31.12.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	799	1489	2288
2	Amarpur	21	1056	1077
Total		820	2545	3365
3	Family Court, Udaipur	209	305	514
Grand Total		1029	2850	3879

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2022				
Court- wise pendency of Cases as on 31.12.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	432	221	653
2	Sri Uttam Hrishu Das, Judge, Family Court, Belonia	159	116	275
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	91	52	143
4	Sri Sunil Kumar Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	38	427	465
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	153	609	762
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	45	500	545
7	Sri Tapan Debbarma, Addl. District & Sessions Judge, Sabroom,	176	39	215
8	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	12	212	224
9	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	46	162	208
Total		1152	2338	3490
Station-wise pendency of Cases as on 31.12.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	759	1809	2568
2	Sabroom	234	413	647
Total		993	2222	3215
3	Family Court, Belonia	159	116	275
Grand Total		1152	2338	3490

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2022				
Court- wise pendency of Cases as on 31.12.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	156	151	307
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	17	91	108
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	166	310	476
4	Smti Lopamudra Dasgupta, CJ (Sr. Div) & ASST. SJ., Kailashahar	221	15	236
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	103	513	616
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	183	239	422
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remains with Sri Amarjit Dey , CJ (Jr. Div)-cum- JM First Class, Kailashahar	50	261	311
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	46	418	464
Total		942	1998	2940
Station-wise pendency of Cases as on 31.12.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	776	1688	2464
Total		776	1688	2464
2	Family Court , Kailashahar	166	310	476
Grand Total		942	1998	2940

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2022				
Court- wise pendency of Cases as on 31.12.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Dharmanagar	396	334	730
2	Sri Soumyo Bikash Das, Additional District & Sessions Judge, Dharmanagar	106	206	312
3	Shri Yoginder Pal, Judge, Family Court, Dharmanagar	267	200	467
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	173	24	197
5	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	103	246	349
6	Ms. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	186	402	588
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	88	414	502
8	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	261	263
9	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	241	246
Total		1326	2328	3654
Station-wise pendency of Cases as on 31.12.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1052	1626	2678
2	Kanchanpur	7	502	509
Total		1059	2128	3187
3	Family Court, Dharmanagar	267	200	467
Grand Total		1326	2328	3654

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2022				
Court- wise pendency of Cases as on 31.12.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	210	466	676
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	44	105	149
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	186	569	755
4	Sri Kaushik Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Sonamura	86	353	439
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	43	241	284
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	198	291	489
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	838	879
8	Sri Ali Haydar Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	85	690	775
Total		893	3553	4446
Station-wise pendency of Cases as on 31.12.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	525	1629	2154
2	Bishalgarh	324	1819	2143
Total		849	3448	4297
3	Family Court , Sonamura	44	105	149
Grand Total		893	3553	4446

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2022				
Court- wise pendency of Cases as on 31.12.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	114	207	321
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai District, Khowai	115	155	270
3	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	94	101	195
4	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	70	35	105
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	30	690	720
6	CJ (Jr. Div)-cum- JM., First Class, Khowai (Vacant)charge remains with Smt. Jekashmee Debbbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	45	1057	1102
7	Smt. Jekashmee Debbbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	1087	1107
Total		488	3332	3820
Station-wise pendency of Cases as on 31.12.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	394	3231	3625
Total		394	3231	3625
2	Judge, Family Court, Khowai	94	101	195
Grand Total		488	3332	3820

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2022				
Court- wise pendency of Cases as on 31.12.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	86	177	263
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	8	89	97
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	12	9	21
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	36	3	39
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	28	62	90
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	8	89	97
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	107	164	271
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	309	315
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	43	513	556
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	474	486
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	16	272	288
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Ganda Twisa	0	38	38
13	Sri Thomas Lalditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Ganda Twisa	2	49	51
Total		364	2248	2612
Station-wise pendency of Cases as on 31.12.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	166	420	586
2	Kamalpur	156	986	1142
3	Longtharai Valley	28	746	774
4	Ganda Twisa	2	87	89
Total		352	2239	2591
5	Family Court, Ambassa	12	9	21
Grand Total		364	2248	2612

District-wise pendency of Civil and Criminal Cases as on 31.12.2022				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5302	10518	15820
2	Gomati District, Udaipur	1029	2850	3879
3	South Tripura District, Belonia	1152	2338	3490
4	Unakoti Judicial District, Kailashahar	942	1998	2940
5	North Tripura District, Dharmanagar	1326	2328	3654
6	Sepahijala District, Sonamura	893	3553	4446
7	Khowai District, Khowai	488	3332	3820
8	Dhalai District, Ambassa	364	2248	2612
Total		11496	29165	40661